

**NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH**

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP(IBC)/26/KOB/2023
SECTION	SEC 95 IBC R/W NCLT RULE 7(2) AAA
NAME OF PARTIES	THE SOUTH INDIAN BANK LTD V/S Ms. DEVI KALESH PERSONAL GUARANTOR TO TANISH MY ZONE SUPERMARKETS INDIA LIMITED.
PETITIONERS ADVOCATE/ PROFESSIONAL	SOJAN JAMES, JOHNYMON THOMAS.
RESPONDENTS ADVOCATE/ PROFESSIONAL	SREEJA S, MUMTHAS S

02 May 2024

O R D E R

CP(IBC)/26/KOB/2023

None appears on behalf of the Applicant Bank. Learned Counsel, Mr. Akhil Suresh appears physically on behalf of the Resolution Professional. Learned Counsel, Ms. Sreeja S appears on behalf of the Personal Guarantor and submits that she has filed the reply affidavit and copy of the same has also been served on the RP. However, Counsel appearing for the RP submits that he has not received the copy of the reply affidavit filed by the Personal Guarantor. Be that as it may, Personal Guarantor is directed to serve the copy of the reply affidavit on the Counsel appearing for the Resolution Professional within 2 days.

List this matter for further consideration on **06.06.2024**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**